

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/526

Date: 05.12.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on 07.12.2020 stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Execution Application No. 02/2017/EZ	Sanatan Das & Anr Vs. State of west Bengal & Ors	11.01.2021
2	O.A. No 83/2017/EZ	Saikhowa Sadiya Min Samabai Samity Ltd Vs Union of India & Others	11.01.2021
3	O.A. No.84/2017/EZ	Dibrugarh Fishery Co-Operative Society Ltd Vs Union of India & Others	11.01.2021
4	R.A.No.01/2018/EZ In 84/2017/EZ	PCB Assam Vs Dibrugarh Fishery Co-Operative Society Ltd	11.01.2021
5	R.A.No.02/2018/EZ In 84/2017/EZ	PCB Assam Vs Saikhowa Sadiya Min Samabai Samiti Ltd	11.01.2021
6	O.A. No.185/2017/EZ	Atikul Laskar Vs State of W.B.& Others	11.01.2021
7	O.A. No .125/2017/EZ	Sunil Mondal Vs West Bengal PCB & Others	11.01.2021

By order

Subhayan Banerji

Registrar
Registrar

NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 527

Date: 05.12.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018 and with the approval of the Hon'ble Judicial Member, it is hereby notified for information of all concerned that cases listed on 08.12.2020 stands rescheduled as mentioned below.

Sr. No.	Case No.	Parties	Rescheduled to
1	Appeal no. 06/2017/EZ	Andaman Chamber of Commerce & Industry & Ors. Vs. The Andaman & Nicobar Administration & ors.	12.01.2021
2	Appeal no. 09/2017/EZ	Hootel Sentinel & Ors. Vs. The Andaman & Nicobar Administration & ors.	12.01.2021

By order

Surbhaya Banerjee

Re Registrar

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 528

Date: 05.12.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **09.12.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No .152/2017/EZ	Legal Aid Services-West Bengal Vs. Union of India & Ors.	13.01.2021
2	O.A.57/2017/EZ M.A.344/2017/EZ	Subhas Datta Vs Ministry of Railway & Others	13.01.2021
3	O.A.No.15/2018/EZ	Bamshi Badan Kundu Vs The State of W.B. & Others	13.01.2021
4	R.A.23/2017/EZ in O.A.136/2015/EZ & M.A.320/2017/EZ	Deptt. Of Tourism, Govt . Of West Bengal Vs Subhas Datta & Ors	13.01.2021

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 529

Date: 05.12.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on 10.12.2020 stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Review Application o. 27/2017/EZ Arising out of O.A. No. 117/2017/EZ	People United for Better Living in Clacutta Vs. State of West Bengal & Ors.	18.01.2021
2	Execution Application no. 04/2017/EZ	Tapas Kumar Ghosh Vs. Sri Subrat Mukherjee, The Member Secretary, WBPCB	18.01.2021
3	O.A. No. 183/2017/EZ	Shri Ninong Ering Vs. Union of India & Ors.	18.01.2021
4	O.A. No. 105/2017/EZ M.A.No.17/2018/EZ	Subrata Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	18.01.2021
5	O.A. No. 106/2017/EZ	Arun Ghosh vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	18.01.2021
6	O.A. No. 107/2017/EZ	Samiran Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	18.01.2021
7	O.A. No. 108/2017/EZ	Anupama Chakraborty vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	18.01.2021

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 536

Date: 05.12.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on 11.12.2020 stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.45/2017/EZ M.A.No.206/2017/EZ	Debabrata Sathpathy Vs. State of Odisha & Ors.	19.01.2021
2	Appeal no. 07/2017/EZ M.A. No. 337/2017/EZ	Sri S. Smruti Swain Vs. Kalinga Calciner Ltd. & Ors.	19.01.2021
3	O.A. No. 177/2017/EZ	Nazimuddin Mondal Vs The State of West Bengal & Ors.	19.01.2021
4	O.A.No. 133/2017/EZ & M.A. No. 322/2017/EZ M.A. No. 367/2017/EZ	Murlidhar Ratanlal Exports Ltd. Vs. Central Pollution Control Board & Ors.	19.01.2021
5	O.A.149/2017/EZ	Kalinga Nagar Paribesh Suraksha Samity Vs OSPCB & Other	19.01.2021
6	O.A.No. 139/2017/EZ	Kankana Das Vs. Union of India & Ors.	19.01.2021
7	O.A.08/2018/EZ	Syed Mujaffar Hossain Vs The Union Of India & Others	19.01.2021

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